

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER : TP (HC)/97 & 98/CAA/2017

NAME OF THE TRANSFEROR

: SHAL TRANS PVT LTD

NAME OF THE TRANSFERRE

: SEA HAWK LINES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

ORDER

Counsel for the petitioner present and submitted that all the statutory requirements are fulfilled. The matter is ripe for final arguments. However, as per the provisions of the Companies Act, 2013, we direct the Petitioner to cause paper publication of the notice, at least 10 days prior to the date fixed for hearing of the Petition. The publication be made in the same newspaper wherein the Petitioner has already carried the notice of publication as per the earlier order. Put up on **21.08.2017 at 10.30 A.M.**

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(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)

PAM